

Hematite Ores in M.P.

3. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of STEEL, MINES and METALS be pleased to state:

(a) the names of districts in Madhya Pradesh where hematite ores have been located; and

(b) the quantity of the ore in each District?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY): (a) and (b). Hematite iron ore occur in the following districts of Madhya Pradesh:

Name of district	Estimated quantity (million tonnes)
1. Bastar	2,275
2. Durg	115
3. Jabalpur	100

Indian Property seized by Pakistan

9. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of COMMERCE be pleased to state:

(a) the amount, nature, particulars and the value of Pakistani property seized by India during and after the Indo-Pakistan conflict in 1965; and

(b) whether it has been adjusted against the Indian property seized by Pakistan during the above period?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The following Pakistani properties in India worth about Rs. 2.715 lakhs were taken over by the Custodian.

	(Rs. in lakhs)
Vested firms	115
Buildings	300
Estates	200
Shares	300(face value)
Securities	1,500 (face value)
Cash	300
	<hr/>
	2,715

(b) As the Government of India are still pursuing their efforts with the Government of Pakistan for the mutual restoration of the properties seized by either country, the question of adjusting the above mentioned Pakistani properties against Indian properties seized by Pakistan does not arise.

Import of Textile Machinery by S.T.C.

10. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of COMMERCE be pleased to refer to the reply given to Starred Question No. 694 on the 15th December, 1967 and state:

(a) whether the textile Machinery imported by the State Trading Corporation for Rayex in 1966 could not be manufactured in the country;

(b) if so, the reasons therefor; and

(c) the details of the machinery imported and the machinery being manufactured in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (c). Information is being collected and will be laid on the Table of the House.

ताम्बरम् रेलवे स्टेशन पर तूतीकोरिन एक्सप्रेस

11. श्री हुकम चन्द कछबाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 15 जनवरी, 1968 के 'वीर अर्जुन' में प्रकाशित समाचार के अनुसार मद्रास के ताम्बरम् रेलवे स्टेशन पर तूतीकोरिन एक्सप्रेस के सभी यात्रियों को रेलगाड़ी छोड़ने पर बाध्य किया गया था;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) सरकार का क्या कार्यवाही करने का विचार है कि इस प्रकार की घटनाएं दोबारा न हों?

रेलवेमंत्री (श्री चे० मु० पुनाचा) :

(क) जी हां, 13-1-1968 को।

(ख) ताम्बरम् स्टेशन पर टेलीफोन से एक गुमनाम सूचना मिली कि 103 मद्रास-सूतीकोरिन एक्सप्रेस गाड़ी में एक टाइम-बम रखा गया है। यात्रियों को सुरक्षा के हित में ताम्बरम् स्टेशन पर गाड़ी को खाली कराया गया ताकि पूरी तरह खोज की जा सके।

(ग) इस प्रकार के गुमनाम टेलीफोन करने वाले व्यक्तियों के विषय में समय पर सूचना देने के लिए पुलिस जासूस रखे हैं। इसके लिये टेलीफोन एक्सचेंज के कर्मचारियों से भी कहा गया है कि वे पुलिस को समय पर सूचना दे दिया करें।

**Direct Trains from Rourkela to
Cuttack, Bhubaneswar and
Puri**

12. SHRI SURENDRANATH DWIVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that there is no direct passenger or express train from Rourkela to places like Cuttack, Bhubaneswar and Puri in Orissa;

(b) whether it is a fact that several representations have been made by the local people in this regard; and

(c) if so, the reasons for not providing such a train?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) Yes.

(c) The existing level of through traffic offering between Rourkela on the one hand and Cuttack, Bhubaneswar and Puri on the other, is not such as to warrant introduction of a direct train between these points. Besides, non-availability of requisite line capacity on the East Coast section and the paucity of rolling stock also preclude introduction of the proposed train.

**Running of Trains like Taj Express
in States**

13. SHRI SIDDAYYA: Will the Minister of RAILWAYS be pleased to state:

(a) the States which have been supplied with express trains similar to Taj Express;

(b) whether they have put them to use; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Maharashtra State.

(b) Yes. The Deccan Queen on Bombay-Poona Section.

(c) Does not arise.

**Representation to S.C. & S.T. on
Railway Service Commissions**

14. SHRI SIDDYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether representation has been given to the Scheduled Castes and Scheduled Tribes on the Railway Service Commissions; and

(b) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). The Recruitment Rules for the posts of Chairman/Member, Railway Service Commissions, do not provide for any reservation, of posts for persons belonging to Scheduled Castes/Tribe Communities. However, persons belonging to these Communities are considered alongwith other when posts are filled in consultation with the Union Public Service Commission.

Talchar-Bimalagarh Railway Line

15. SHRI SURENDRANATH DWIVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to start a fresh survey for a Railway line linking Talchar with Bimalagarh

(b) whether it is a fact that the Hindustan Steel Ltd. has emphasised the urgent need of this railway line